

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2006/ 378 /A

From :- Smti. Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Roushan Lal,  
District & Sessions Judge,  
Karbi Anglong.

Dated Guwahati the 27<sup>th</sup> January, 2025.

Sub: **Restricted Holiday.**

Ref:- Your letter No. DJKA/425/2025 dtd. 17.01.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **Restricted Holiday on 17.01.2025, along with station leave permission from the morning of 17.01.2025 till the morning of 18.01.2025.** The Addl. District & Sessions Judge, Karbi Anglong and in her absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-52/2006/ 379 /A, dated** , 27 - 01 - 2025

Copy to:

✓ The Project Manager, Gauhati High Court, Guwahati.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**